

(एक) भारतीय सड़क निर्माण निगम लिमिटेड, नई दिल्ली के वर्ष 1976-77 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) भारतीय सड़क निर्माण निगम लिमिटेड, नई दिल्ली का वर्ष 1976-77 का वार्षिक प्रतिवेदन, लेखा-परीक्षक की टिप्पणियां।

[Placed in Library. See No. LT-4201/79].

MR. SPEAKER: Mr. Jyotirmoy Bosu.

SHRI JYOTIRMOY BOSU (Diamond Harbour): I beg to present the following reports of the Committee on Public Undertakings....

MR. SPEAKER: No, no, not that. You have raised some objection in respect of item No. 5.... You have so many subjects.

SHRI JYOTIRMOY BOSU: You see, Sir, this sub-item No. (2). The year under reference is 1975-76. How many times you have cautioned and warned the Ministers to see that things are done promptly?

MR. SPEAKER: When the Audit comes, there is always some difficulty.

SHRI JYOTIRMOY BOSU: Then you come to sub-paragraph (iii). Your clear direction is that the statement showing the reasons for the delay should be circulated earlier to the Members so that they can have a look at it. It has not been done. You kindly see.

MR. SPEAKER: You are right.

SHRI JYOTIRMOY BOSU: It has not been done. You ask their explanation.

MR. SPEAKER: Mr. Minister, I am addressing you generally. Whenever there is a delay, the rule requires

you to give the reasons for the delay and that should be circulated to the Members. It is not being done.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): Sir, A statement is tabled explaining the reasons for the delay. But if it is your desire, it will be circulated.

SHRI JYOTIRMOY BOSU: We see your directions are always thrown into the waste-paper basket by the government.

ANNUAL REPORTS OF NATIONAL CO-OPERATIVE UNION OF INDIA, NEW DELHI FOR 1976-77 AND 1977-78, AND OF NATIONAL CO-OPERATIVE HOUSING FEDERATION LTD., NEW DELHI FOR 1977 AND 1978

वार्षिक, नागरिक पति और सहकारिता मंत्रालय में राज्य मंत्री (श्री कृष्ण कुमार बोसल) : अध्यक्ष महोदय, मैं आपकी अनुमति से निम्नलिखित पत्र सभा पटल पर रखता हूँ :

- (1) नेशनल कोऑपरेटिव यूनियन आफ इंडिया, नयी दिल्ली के वर्ष 1976-77 के वार्षिक प्रतिवेदन (हिन्दी तथा अंग्रेजी संस्करण) की एक प्रति।
- (2) नेशनल कोऑपरेटिव यूनियन आफ इंडिया, नयी दिल्ली के वर्ष 1977-78 के वार्षिक प्रतिवेदन @ की एक प्रति।

[Placed in Library. See No. LT-4202/79].

- (3) निम्नलिखित पत्रों (हिन्दी तथा अंग्रेजी संस्करण) की एक एक प्रति :—

(एक) राष्ट्रीय सहकारी आवास महासंघ लिमिटेड, नई दिल्ली का 1 जुलाई, 1976 से 30 जून 1977 की अवधि का वार्षिक प्रतिवेदन तथा लेखा-परीक्षित लेख।

(दो) राष्ट्रीय सहकारी आवास महासंघ लिमिटेड, नई दिल्ली का 1 जुलाई, 1977 से 30 जून, 1978 की अवधि का वार्षिक प्रतिवेदन तथा लेखा-परीक्षित लेख।

SHRI JYOTIRMOY BOSU: I have the same objections here also.

MR. SPEAKER: You please note down his objection.

EMPLOYEES' PROVIDENT FUNDS (AMDT.) SCHEME, 1979 AND NOTIFICATIONS UNDER COAL MINES P. F. AND MISCELLANEOUS PROVISIONS ACT, 1948

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (DR. RAM KRIPAL SINHA): I beg to lay on the Table—

- (1) A copy of the Employees' Provident Funds (Amendment) Scheme, 1979 (Hindi and English versions) published in Notification No. G.S.R. 462 in Gazette of India dated the 24th March, 1979, under sub-section (2) of section 7 of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952.

[Placed in Library. See No. LT-4204/79].

- (2) A copy each of the following Notifications (Hindi and English versions) under section 7A of the Coal Mines Provident Fund and Miscellaneous Provisions Act, 1948:—

- (i) The Coal Mines Provident Fund (Amendment) Scheme, 1979, published in Notification No. G.S.R. 463 in Gazette of India dated the 24th March, 1979.

- (ii) The Andhra Pradesh Coal Mines Provident Fund (Amendment) Scheme 1979, published in Notification No. G.S.R. 464 in Gazette of India dated the 24th March, 1979.

- (iii) The Rajasthan Coal Mines Provident Fund (Amend-

ment) Scheme, 1979, published in Notification No. G.S.R. 465 in Gazette of India dated the 24th March, 1979.

[Placed in Library. See No. LT-4205/79].

SHRI JYOTIRMOY BOSU: I tried my level best to trace the Gazettes mentioned in item (1) and (2) (i), (ii) and (iii) in my office but I could not lay my hands. Mine is a well-organised office. But I could not see any of these Gazettes.

MR. SPEAKER: You have not given notice.

SHRI JYOTIRMOY BOSU: How do you expect us to function? We do not know what is in the Gazette and you want us to rely on the Gazette.

MR. SPEAKER: Mr. Bosu, is it not available in the Library?

SHRI JYOTIRMOY BOSU: I am on the Mailing List and I get the Gazette direct from the Government of India Press. These Gazettes have not come. I am telling you, Sir.

MR. SPEAKER: Whether it is placed in the Library or not—I will check up.

NOTIFICATIONS RE. FLOOR COVERINGS MANUFACTURED WITH MANUAL AID ETC. AND RE. SMALL SCALE INDUSTRIES

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) issued under the Central Excise Rules, 1944:—

- (1) G.S.R. 256(E) published in Gazette of India dated the 21st March, 1979 together with an explanatory memorandum regarding exemption to floor coverings manu-